

PUNJAB VIDHAN SABHA SECRETARIAT

No. 9-LA-2018/ 5736

Hon'ble Speaker has, under rule 15 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), directed that on Saturday, the 24th March, 2018, the House shall adjourn, without question put, immediately after the presentation of Budget Estimates for the year 2018-19.

CHANDIGARH:
THE 22ND MARCH, 2018

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.9-LA-2018/ 5737 , dated Chandigarh, the 22nd March, 2018

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
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Balsie Kaur
SUPERINTENDENT,
for SECRETARY.

BKaur
Superintendent
Punjab Vidhan Sabha
Chandigarh